

MR. SPEAKER: No, no. No, examples...

SHRI MADAN LAL KHURANA: Sir, it is a matter of serious concern that an LTTE delegation led by Kasi Anandan met Shri Rajiv Gandhi on 4th March in Delhi. An agent of RAW was part of the delegation and this agent sent a coded letter towards the end of March. This letter was decoded after three months. I would like to know the message sent by the agent who is at present untraceable. After Shrimati Indira Gandhi was assassinated the Lt. Governor of Delhi, Delhi's Police Commissioner and a dozen police officers were removed from their posts.

Sir, why has no action been taken against I.B. and RAW for their failure? If these intelligence agencies could not protect the former Prime Minister, Shri Rajiv Gandhi, they may also prove to be a total failure in the case of country's security as well. The Government should make a statement and the terms of reference of the Commission of inquiry should be extended to finding out the ramifications of the conspiracy that led to the assassination of Shri Rajiv Gandhi so that this house and the country could know the facts...

MR. SPEAKER : Shri, Harikewal Prasad...

(Interruptions)

SHRI HARIKEWAL PRASAD (Salempur): Mr. Speaker Sir, Through you I would like to draw the attention of the House....

SHRI MADAN LAL KHURANA: Where is the agent of RAW who was part of the delegation that met Rajiv Gandhi?

SHRI HARIKEWAL PRASAD : Sir, in the last elections, the General Manager of North-East Railway, Gorakhpur and officials of the previous Government tried to scuttle my efforts to get elected. The public of my constituency did not commit any

crime by defeating the ex-Railway Minister Shri Janeshwar Mishra. Before his defeat, the Divisional Railway Manager and the General Manager conspired to introduce a train between Bhatni and Varanasi to help him get elected. The local people had a long-standing demand for such a train. The local people were demanding introduction of a train at any point of time from morning to evening and a train was introduced in May. When I was declared elected on the first of July, the train service was discontinued. The hon. Minister said that the public in my constituency had committed a crime by electing me and this has led to the discontinuation of the train service. So I would like to know...*(Interruptions)*

MR. SPEAKER: Alright, you have had your say...

(Interruptions)

SHRI HARIKEWAL PRASAD : The people of Salempur will start a 'Rail Roko' agitation. Sir, yesterday you had threatened me in anger that you would cancel my Membership. Why have the people of my constituency elected me? To voice their grievances through me. Sir, if you don't protect the rights of the Members, then who will? *(Interruptions)* I would like to draw the attention of the leader of this august House that if appropriate action is not taken then I would have to relinquish my Membership of this House on 9th of this month and I wouldn't care about it. *(Interruptions)*

[English]

MR. SPEAKER: I do not appreciate these kinds of threats. If you do that, I will take necessary action against you.

[Translation]

SHRI HARIKEWAL PRASAD We should at least be informed of the Government's decision. *(Interruptions)*